

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 86 of 2012**

**Dated : 10<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Suraj Singh for UPPCL  
Mr. R.B. Sharma for R.3, 4 & 17**

**ORDER**

The learned counsel for the Appellant has finished his arguments on merits.

Post the matter for reply arguments of the Respondents on

**12.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*